NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.1011/KB/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M

Name of the Company		Ramesh Ch. Sabat & Ors -Versus- Hotel Moti Pvt.Ltd & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
17	D.N. Sharin Anungy Ba Seringery Bh	na, Adu. vu, Adu. attacharye, Adu	7 FOR THE PETITIONERS	17/10/17
ŀ		ABAN BISHWAL,	Adv Respubli	My

- Ld. Counsel for the petitioners and the respondents are present.
- Ld. Counsel for the petitioner has filed the written submission along with list of dates, which may be taken on record.
- Ld. Counsel for the respondents prayed that he may be given time for filing written submissions. Prayer is allowed. Written submissions may be submitted within 2 weeks with a copy in advance to the petitioner. Petitioner is directed to serve a copy of the written submissions to the respondents.

List on 17/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)